those Members are called to put questions in connection with call attention notices whose names appear there in the notice. I have never allowed any other Member to put any questions. So, I am sorry I cannot oblige other hon. Members. Papers to be laid.

Papers

Shri P. C. Borooah: I come from a constituency adjacent to Nagaland.

12.33 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) Аст AND COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) SECOND AMENDMENT RULES

The Minister of Steel and Mines Shri N. Sanjiva Reddy): I beg to re-lay on the Table-

- (1) a copy each of the following Notifications under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:---
 - (i) The Minerals Conservation and Development (First Amendment) Rules, 1964, published in Notification No. G.S.R. 444 dated the 14th March, 1964 [Placed in Library, see No. LT-2677/ 64].
 - (ii) S.O. No. 841 dated the 14th March, 1964. [Placed in Library, see No. LT-2822/64].
- (iii) G.S.R. No. 730 dated the 9th May, 1964, containing Corrigendum to Notification No. G.S.R. 1486 dated the 31st October, 1962. [Placed in Library, see No. LT-2938/ 64].
- (iv) G.S.R. No. 1123 dated the 9th August, 1964. [Placed in Library, see No. LT-3072/64].

- (v) G.S.R. No. 1144 dated the 15th August, 1964. [Placed in Library, see No LT-3162/ 641.
- (2) a copy of the Coal Bearing Areas (Acquisition and Development) Second Amendment Rules 1964, published in Notification No. S.O. 3051 dated the 5th September, 1964, under sub-section (3) of section 27 of the Coal Bearing Areas (Acquisition and Development) Act, 1957. [Placed in Library, see No. LT-3163/ 641.

COTTON TEXTILES (CONTROL) AMENDMENT ORDER AND COTTON TEXTILES (CONTROL) FIFTH AM-ENDMENT ORDER

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act. 1955:-

- (i) The Cotton Textiles (Control) Third Amendment Order, 1964, published in Notification No. S.O. 3667 dated the 19th October, 1964.
- (ii) The Cotton Textiles (Control) Fifth Amendment Order, 1964, published in Notification No. S.O. 3733 dated the 23rd October, 1964.

[Placed in Library, see No. LT-3381/64].

ORDERS UNDER COPYRIGHT ACT

The Deputy Minister in the Ministry of Steel and Mines (Shri P. C. Sethi): On behalf of Shri Hajarnavis, I beg to lay on the Table a copy each of the following Orders under section 43 of the Copyright Act, 1957:-

> (i) The International Copyright (Fifth Amendment) Order. 1964, published in Notification No. S.O. 3527 dated the 1st October, 1964.